SPECIFIC FOOD PROCESSING SCHEMES

4416. DR. T. SUMATHY (A) THAMIZHACHI THANGAPANDIAN:
 SHRI D.M. KATHIR ANAND:

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

(a)   whether it is a fact that the State of Tamil Nadu has ranked 2nd in terms of food processing units and contributes around 10 percent to India's national food processing output;

(b)   if so, the details thereof and the funds allocated for the development of food processing industries in Tamil Nadu;

(c)   whether the Government has initiated any specific food processing schemes in Tamil Nadu which is India's leading producer of mangoes, bananas, turmeric, tapioca, tamarind, coconuts, groundnuts, cashews, papaya, maize, beans, grapes and if so, the details thereof; and

(d)   whether the Union Government has provided funds for setting up 6 mega food parks and 15 small food parks/agro processing clusters in Tamil Nadu where units will be eligible for capital investment subsidy and other incentives and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI PRAHLAD SINGH PATEL)

(a) to (c): As per Annual Survey of Industries 2019-20, the number of registered Food Processing Units in Tamil Nadu is 4995 that ranked 2nd in terms of food processing units all over the country. The total output reported as Rs. 99656.33 Crores, contributes 7.5% to the country's output.

The Ministry of Food Processing industries (MoFPI) has been implementing Central Sector Umbrella Scheme - Pradhan Mantri Kisan SAMPADA Yojana (PMKSY), centrally sponsored PM Formalisation of Micro Food Processing Enterprises Scheme (PMFME) and Production Linked Incentive Scheme (PLISFPI) for overall growth and development of food processing sector including mangoes, bananas, turmeric, tapioca, tamarind, coconuts, groundnuts, cashews, papaya, maize, beans, grapes based processing industries across the country including Tamil Nadu.

Under component schemes of PMKSY, MoFPI provides mostly credit linked financial assistance (capital subsidy) in the form of grants-in-aid to entrepreneurs for setting up of food processing / preservation industries. PMKSY is not region or state specific but demand driven with no state-wise fund allocation. Ministry provides financial, technical and business support for setting up/upgradation of micro food processing enterprises under PMFME scheme. Funds of Rs. 22.31 Cr. has so far been released under the PMFME scheme to the state. One District One Product (ODOP) approved under PMFME for the state is placed at **Annexure-I**. PLISFPI is targeted to facilitate expansion of food processing capacity by creating champion brands in Food Processing Sector and there is no state-wise allocation of fund under this scheme.

(d): So far, Ministry has approved 1 Mega Food Park and 11 Agro Processing Clusters / Mini Food Parks for assistance under corresponding component schemes of PMKSY in Tamil Nadu; where Food Processing units are eligible for subsidy @ 35% of eligible project cost in general areas and @50% of eligible project cost for `Scheduled Caste/ Schedule Tribe promoters and Self Help Groups subject to maximum of Rs. 5.00 crore per project. The details of approved MFP & APC projects are placed at **Annexure-II**.

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ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 4416 ANSWERED ON 28.03.2023 REGARDING SPECIFIC FOOD PROCESSING SCHEMES.

District-wise details of One District One Product (ODOP) approved for State of Tamil Nadu

S. No.	District	ODOP
1	Ariyalur	Cashew based Products
2	Chengalpattu	Fishery Products
3	Chennai	Bakery Products
4	Coimbatore	Coconut Products
5	Cuddalore	Cashew based Products
6	Dharmapuri	Millet Products (except maize)
7	Dindigul	Animal feed
8	Erode	Turmeric based units
9	Kallakurichi	Edible Oils (Groundnut)
10	Kancheepuram	Edible Oils (Groundnut)
11	Kanyakumari	Fishery Products
12	Karur	Moringa Products
13	Krishnagiri	Mango Products
14	Madurai	Dhal Products
15	Nagappattinam	Fishery Products
16	Namakkal	Poultry Feeds and products
17	Perambalur	Animal Feed
18	Pudukkottai	Groundnut based products
19	Ramanathapuram	Fishery Products
20	Ranipet	Edible Oils (Groundnut)
21	Salem	Tapioca Products
22	Sivagangai	Coconut Products
23	Tenkasi	Lemon based Products
24	Thanjavur	Coconut Products
25	The Nilgiris	Vegetable based Products
26	Theni	Banana based products
27	Thiruvallur	Dhal Products
28	Thoothukudi	Palm Products
29	Tirunelveli	Banana based Products
30	Tiruppathur	Groundnut based Products
31	Tiruppur	Poultry Feed Products
32	Tiruvannamalai	Groundnut based products
33	Tiruvarur	Dhal Products
34	Trichy	Banana based products
35	Vellore	Milk based Products
36	Villupuram	Edible Oils (Groundnut)
37	Virudhunagar	Millet Products (except maize)

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 4416 ANSWERED ON 28.03.2023 REGARDING SPECIFIC FOOD PROCESSING SCHEMES.

Mega Food Parks and Agro Processing Clusters approved in Tamil Nadu state under corresponding component schemes of PMKSY since inception

(₹ in crore)

S. No	Name of project	District	Total Project cost	Approved grant-in-aid
Component Scheme- Mega Food Park				
1.	Tamil Nadu State Agricultural Marketing Board	Tirunelveli	77.024	23.64
Component Scheme- Agro Processing Clusters				
2.	M/s JFK International	Coimbatore	16.71	4.1921
3.	M/s P Duraisamy Maharaja Rice Mills Pvt Ltd	Tiruppur	26.83	8.7682
4.	M/s Tiruvannamalai Market Committee	Tiruvannamalai	25.506	5.7487
5.	M/s Salem Market Committee	Salem	25.252	5.9753
6.	M/s Theni Market Committee	Theni	26.308	5.9955
7.	M/s Dharmapuri Market Committee	Krishnagiri	26.826	5.8937
8.	M/s Madurai Market Committee	Madurai	32.066	5.7912
9.	M/s Dindigul Market Committee	Dindigul	29.018	6.7357
10.	M/s Cuddalore Market Committee	Cuddalore	25.002	5.9793
11.	M/s Delta Foods	Pudukkottai,	24.3125	7.4721
12.	M/s Vamsi RS Industrial Zone	Erode	33.167	9.1351